

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2677
ANSWERED ON 11/12/2024

SOLAR ENERGY POLICY

2677. SHRI GAJENDRA SINGH PATEL

SHRI PATEL UMESHBHAI BABUBHAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether there is any solar energy policy which is being implemented to support the development of renewable energy sector in the country including Union Territory of Dadar and Nagar Haveli and Daman and Diu, if so, the details thereof;
- (b) the amount of subsidy and the scheme under which subsidy is being provide to promote use of domestic solar energy in the country including Union Territory of Daman and Diu;
- (c) the number of beneficiaries added till date after formulation of policy in the country especially in Union Territory of Daman and Diu, scheme-wise; and
- (d) the target and timeline set under the policy?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER
(SHRI SHRIPAD YESSO NAIK)

(a) The Government is implementing various schemes to promote solar energy in the country including Union Territory of Dadar and Nagar Haveli and Daman and Diu. The list of operational schemes is given at **Annexure I**.

(b) to (d) To promote solar energy for domestic use, the Government has announced the PM Surya Ghar: Muft Bijli Yojana (PM-SGMBY). The Scheme targets to achieve rooftop solar (RTS) installations in one crore households in residential sector by FY 2026-27. The details of incentives under the PM-SGMBY are in **Annexure II**.

As on 06-12-2024, a total of 1.46 crore registrations, 27.45 lakh applications and 6.68 lakh installations have been reported in the country, under PM-SGMBY. In the Union Territory of Dadar and Nagar Haveli and Daman and Diu, a total of 4390 registrations, 156 applications and 33 installations have been reported, so far.

ANNEXURE I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA

UNSTARRED QUESTION NO. 2677 FOR ANSWER ON 11.12.2024

LIST OF VARIOUS ONGOING SCHEMES FOR PROMOTION OF SOLAR ENERGY IN THE COUNTRY

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar on one Crore households across the country.
3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Abha Janjatiya Gram Utkarsh Abhiyan (DA JGUA).

**ANNEXURE II REFERRED TO IN REPLY TO PART (b) to (d) OF LOK SABHA
UNSTARRED QUESTION NO. 2677 FOR ANSWER ON 11.12.2024**

**DETAILS OF INCENTIVES FOR RESIDENTIAL USERS UNDER THE PRADHAN
MANTRI: SURYA GHAR MUFT BIJLI YOJANA (PM-SGMBY)**

S. No.	Type of Residential Segment	CFA	CFA (Special Category States)
1.	Residential Sector (first 2 kWp of RTS capacity or part thereof)	Rs 30,000/kWp	Rs 33,000/kWp
2.	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs 18,000/kWp	Rs 19,800/kWp
3.	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
4.	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc, for common facilities including EV charging up to 500 kWp (@3 kWp per house)	Rs 18,000/kWp	Rs 19,800/kWp